

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4497/2004

(From the judgement and order dated 19/07/2004 in CRLMBA No. 9680/2004 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

AJMAL KHAN ADVOCATE

Petitioner(s)

VERSUS

THE STATE OF U.P. & ANR.

Respondent(s)

(With appln(s) for exemption from filing O.T.)

Date: 13/04/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. M. Taiyab Khan, Adv.

Mr. Waseem Hasan Khan, Adv.

Mr. Shakil Ahmed Syed, Adv.

For Respondent(s)

Mr. Vishwajit Singh, Adv.

Mr. Sahdev Singh, Adv.

Mr. Raj Singh Rana ,Adv

UPON hearing counsel the Court made the following

O R D E R

Post next week.

ora)

(A.D. Sharma)

(Phoolan Wati Ar

Court Master

Court Master